

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA 'B' BENCH, KOLKATA  
[Virtual Court Hearing]**

**Before Shri P.M. Jagtap, Vice-President  
&  
Shri A.T. Varkey, Judicial Member**

**I.T.A. No. 286/KOL/2020  
Assessment Year: 2012-2013**

***Hemnav Ventures Pvt. Limited,.....Appellant***  
***122A, Chittaranjan Avenue,***  
***Ganpati Chambers, 2<sup>nd</sup> Floor,***  
***Kolkata-700073***  
***[PAN:AAACH6616E]***

***-Vs.-***

***Income Tax Officer,.....Respondent***  
***Ward-13(2), Kolkata,***  
***Aayakar Bhawan Poorva,***  
***110, Shanti Pally,***  
***Kolkata-700107***

**Appearances by:**

*No n e, appeared on behalf of the assessee*

*Smt. Ranu Biswas, CIT, appeared on behalf of the Revenue*

Date of concluding the hearing : July 22, 2021

Date of pronouncing the order : July 22, 2021

**O R D E R**

**Per Shri P.M. Jagtap, Vice-President:-**

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax (Appeals)-5, Kolkata dated 20.09.2019.

2. In this case, Shri Jayantilal Jain, Director/Authorised Signatory of the assessee-company has moved an application seeking withdrawal of this appeal on the ground that they have decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's

declaration under the same Scheme. Payment of tax was supported by documentary evidence on record.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the Director of the assessee-company is granted and this appeal of the assessee is dismissed as withdrawn.

**4. In the result, the appeal filed by the assessee is dismissed as withdrawn.**

Order pronounced in the open Court on July 22, 2021.

Sd/-

**(A.T. Varkey)  
Judicial Member**

Sd/-

**(P.M. Jagtap)  
Vice-President**

***Kolkata, the 22<sup>nd</sup> day of July, 2021***

- Copies to :
- (1) ***Hemnav Ventures Pvt. Limited,  
122A, Chittaranjan Avenue,  
Ganpati Chambers, 2<sup>nd</sup> Floor, Kolkata-700073***
  - (2) ***Income Tax Officer,  
Ward-13(2), Kolkata,  
Aayakar Bhawan Poorva,  
110, Shanti Pally, Kolkata-700107***
  - (3) ***Commissioner of Income Tax (Appeals)-5, Kolkata,***
  - (4) ***Commissioner of Income Tax ,***
  - (5) ***The Departmental Representative***
  - (6) ***Guard File***

*By order*

***Senior Private Secretary/DDO,  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata***

***Laha/Sr. P.S.***